

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH-IV**

**CP(IB)-1497/MB-IV/2019**

Under section 9 of the Insolvency &  
Bankruptcy Code, 2016

*In the matter of*

**Scorpion Express Private Limited**  
...Operational Creditor

Versus

**Gufic Bioscience Limited**  
Corporate Debtor

**Order Delivered on 25.10.2019**

***Coram:***

Mr. Rajasekhar V.K. : Hon'ble Member (Judicial)  
Mr. Ravikumar Duraisamy : Hon'ble Member (Technical)

**ORDER**

***Per: Rajasekhar V.K., Member ( Judicial)***

1. In continuation of order dated 22.10.2019 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints Mr. Indrajit Mukherjee, Registration No.: IBBI/IPA-001/IP-P-01533/2018-2019/12450 having address at Flat No. 705, A Wing, Deep Chs, D.N. Nagar, J P

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Road, Andheri (W), Mumbai – 400 053 (email: indrajitmukherjee15@yahoo.com, Mob.: 7045312912) as the Interim Resolution Professional (IRP) in the matter. He is directed to take further steps in the matter immediately.

Sd/-

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

25.10.2019

Sd/-

**RAJASEKHAR V.K.**  
**Member (Judicial)**